

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA 72/2014**

New Delhi, this the 24<sup>th</sup> day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member(J)**

Bijender Sharma  
S/o Shri Satya Pal Sharma  
R/o D-96A, Ganga Vihar  
Delhi – 110094.

...Applicant  
(None)

**Versus**

1. Govt. of NCT of Delhi  
Through Chief Secretary  
Delhi Administration  
New ITO, New Delhi.
2. The Commissioner of Police  
Police Head Quarters  
ITO, New Delhi.
3. Ministry of Home Affairs  
Union of India  
Through its Secretary  
New Delhi.

...Respondents

(By Advocate : Mr. Vijay Pandita)

**ORDER (ORAL)**

**Hon'ble Ms. Nita Chowdhury, Member (A)**

This matter is being adjourned repeatedly on the request of the applicant, as on 11.12.2017, 19.01.2018, 13.03.2018 and on 09.05.2018 none had appeared for the applicant. This case was listed again on 06.07.2018 and on 24.08.2018, but adjourned on

the request of the applicant for today. Today, when this matter is taken up for consideration, there is no appearance on behalf of the applicant. It appears that the applicant has lost interest in pursuing this OA. Accordingly, this OA is dismissed in default and for non-prosecution.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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